

**K.SAI RAMA DEVI,
REGISTRAR (VIGILANCE)**



**HYDERABAD,
DT: 15.06.2022.**

ROC.NO.1334/2022-B.SPL.

SUB: CIVIL JUDGE (SENIOR DIVISION) – Filling up of **12** vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2022** – Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same within 15 days without fail - Called for – Regarding.

REF: 1. High Court's Notification No.163-B.Spl., dated 31.03.2022.
2. High Court's Proc. Roc.No.1334/2022-B.Spl., dated 15.06.2022.

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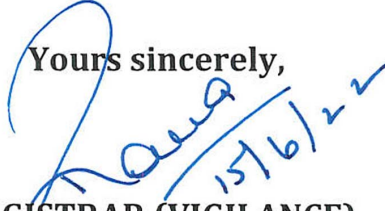
I am to state that the High Court notified **12** vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2022** vide High Court's Notification 1st cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments within 15 days without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,

 15/6/22
REGISTRAR (VIGILANCE)

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	Sri M.Rajender, Prl Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narayanpet.
2.	Sri V.Eswaraiah, Junior Civil Judge-cum-Judl. Magistrate of First Class, Bhainsa, Nirmal District.
3.	Smt. N.Prasanthi, X Additional Chief Metropolitan Magistrate, Secunderabad.
4.	Smt.Ganta Kavitha Devi, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.
5.	Smt. M.Aruna, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar.
6.	Smt. V.Madhavilatha, IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.
7.	Sri K.Kiran Kumar, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Wanaparthy.
8.	Smt. Shanker Sridevi, Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.
9.	Smt P.Aruna Kumari, Senior Civil Judge-cum-Assistant Sessions Judge, Sathupalli, Khammam District.
10.	Sri Shaik Meera Khasim Saheb, XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.
11.	Smt. D.Indira, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
12.	Smt. M.Eunice, XVI Additional Chief Metropolitan Magistrate, Hyderabad.
13.	Smt.G.Sabitha, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.

14.	Sri Mohd. Abdul Jaleel, Prl. Junior Civil Judge –Cum-Judicial Magistrate of First Class, Sangareddy.
15.	Smt V.Bhavani, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
16.	Sri J.Hanumantha Rao, Special Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.
17.	Sri K.Dasaradha Ramaiah, I Additional Junior Civil Judge –cum- XII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
18.	Smt. Pramila Jain, Junior Civil Judge -cum- Judicial Magistrate of First Class, Dharmapuri Jagtial District.
19.	Smt C.M.Rajyalakshmi, I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
20.	Smt. P.Sai Sudha, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
21.	Sri D.V.R.Tejo Karthik, Administrative Officer, Telangana State Judicial Academy, Secunderabad.
22.	Sri J.Syam Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Jagtial District.
23.	Smt.K.Asha Rani, Prl. Junior Civil Judge –Cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
24.	Sri N.Srikanth Babu, Prl Junior Civil Judge –Cum-Judicial Magistrate of First Class, Wanaparthy.
25.	Sri C.Suresh, Judicial Magistrate of First Class (Criminal Court for Agency areas), Bhadrachalam, Badradri Kothagudem District.
26.	Sri A.Kumara Swamy, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Hanumakonda.
27.	Smt. B.Deepti, I Assistant Judge, City Civil Court, Secunderabad.
28.	Smt N.Anitha Reddy, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.
29.	Sri P.Purushotham Rao, Junior Civil Judge –Cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District.
30.	Sri M.Arjun, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.
31.	Sri R.Raj Kumar, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Torrur, Mahabubabad District.
32.	Sri.G.Prabhakar, Principal Junior Civil Judge –cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.

33.	Smt Kavitha Karnati, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Gadwal.
34.	Sri K.Yuva Raja, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Mahabubabad.
35.	Smt. G.Kalarchana, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Nizamabad.
36.	Smt. Arpitha Maram Reddy, I Additional Junior Civil Judge -cum- I Adl. Judicial Magistrate of First Class (Juvenile Court), Karimnagar.

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